

**THE LAW RESEARCH INSTITUTE
EASTERN REGION
GAUHATI HIGH COURT, GUWAHATI**

LRI/02/92 (part)/371/2023

Date: 13/10/2023

NOTIFICATION

In terms of the advertisement No. LRI/02/92 (part)/312/2023 dated 28/07/2023 in connection with filling up of 9(nine) posts of Research Associates on contractual basis in the establishment of the Law Research Institute, Gauhati High Court, Guwahati for a project titled "*Documentation of Customary Laws of the North Eastern Region, India (2023-2026)*" under the aegis of the Department of Justice, Ministry of Law and Justice, Government of India, the following candidates have been shortlisted to appear in the personal interview:

Sl. No.	Name of the Candidate	Father's Name
1	Mr. Chiraibe Kuame	Mr. Sialakpe Kuame
2	Ms. Bulumani Rabha	Mr. Naren Rabha
3	Ms. Pratiksha Parijat Dutta	Late. Ranjan Dutta
4	Ms. Anakha Baruah	Mr. Pulin Baruah
5	Ms. Jimlee Nath	Mr. Rajani Kanta Nath
6	Ms. Atlanta Talukdar	Late Hemanta Kumar Talukdar
7	Ms. Ruthi Lalthatvuri Nampui	Mr. Lalchonga Nampui
8	Ms. Popi Deori	Mr. Nipen Deori
9	Ms. Subhrata Borthakur	Mr. Jayanta Kumar Borthakur
10	Ms. Titikhya Barkataki	Mr. Nirod Kumar Barkataki
11	Ms. Abismita Kalita	Mr. Gobinda Kalita
12	Ms. Moushita Dutta	Mr. Ruchin Chandra Dutta
13	Mr. Jyotiringa Puzari	Mr. Champak Puzari
14	Ms. Nasreen Sultana	Mr. Abdul Matin
15	Mr. Dhruva Jyoti Kashyap	Mr. Jyoti Prasad Sarma
16	Ms. Pallabi Bordoloi	Mr. Krishna Kanta Bordoloi
17	Ms. Priyanka Sarma	Mr. Kishor Kumar Sarma
18	Mr. Nabam Kuma	Mr. Nabam Tajum
19	Ms. Sange Drema Philley	Mr. Tenjen Philley
20	Ms. Khyoda Yaluk	Mr. Khyoda Tachik
21	Ms. Dampi Siram	Mr. Bamut Siram
22	Mr. Duhlian Lamgou	Mr. Lalkhopau
23	Ms. Lydia Sagaipuinath	Mr. Kalupa Sagaipuinath

24	Ms. S Lanusenla Jamir	Mr. L S Jamir
25	Ms. Rokosano Valery Khale	Lt. Kulhiseo Khale
26	Ms. T Shalome Khongsai	Mr. Thangkhongul Khongsai
27	Ms. Menguphrenuo Dorin Rutsa	Mr. Zeneizo Rutsa
28	Mr. Kiloigombe Joseph	Mr. Namteilungbe Abraham
29	Mr. T Tekhe Wetsah	Mr. Tsutshowelhi Wetsah
30	Ms. Lipavi Yepthomi	Mr. Lutovi Yepthomi
31	Mr. Biswajoy Chakma	Mr. Sabyasachi Chakma
32	Ms. Sanra Singpho	Mr. Suman Singpho
33	Mr. Womhasa Dhar	Mr. Pynbiang Lhuid
34	Ms. Rebina Rai	Mr. Mani Kumar Rai
35	Ms. Dichen Choden Bhutia	Late Mingma Tshering Bhutia
36	Mr. Laldomthanga Kaipeng	Mr. Neikhiamlal Kaipeng

N.B. The above-shortlisted candidates are listed in no particular order.

The date, time and venue of the interview will be intimated to the shortlisted candidates in their respective emails in due course.


13/10/2023
DIRECTOR

Law Research Institute
Gauhati High Court, Guwahati

Date: 13.10.2023

Memo No. LRI/02/92 (part)/372-376/2023

Copy to:

1. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of Lordship's kind information.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the High Court website on the relevant page with the caption "Notification dated 13.10.2023 regarding list of shortlisted candidates for recruitment of Research Associates on contractual basis in the Law Research Institute, Gauhati High Court, Guwahati", along with a scroll in the home page.
3. CA to the Registrar General, Registrar (Vigilance/Judicial/Administration), Gauhati High Court, Guwahati.
4. The Gauhati High Court Notice Board.
5. Order File.


13/10/2023
DIRECTOR

Law Research Institute
Gauhati High Court, Guwahati

13/10/23